

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 202 OF 2016 &
IA NO. 163 OF 2018**

Dated: 19th November, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Sasan Power Ltd.

.... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s)

: Mr. Vishrov Mukerjee
Ms. Riyanka
Mr. Janmali Manikala
Ms. Catherine Kayllore

Counsel for the Respondent(s)

: Mr. K. S. Dhingra for R-1

Mr. G. Umapathy
Mr. Aditya Singh for R-2

Mr. Rajiv Srivastava
Ms. Garima Srivastava
Ms. Gargi Srivastava for R-3 to 6

Mr. M.G. Ramachandran
Ms. Ranjitha Ramachandran
Ms. Poorva Saigal for R-7 to 9 & 14

Mr. Rahul Dhawan
Mr. Mohit Aggarwal for R-11 & 12

Ms. Swapna Seshadri
Mr. Ashwin Ramanathan for R-13

Ms. Ranjana Roy Gawai
Mr. Aayushi Singh for R.10

ORDER

We have heard learned counsel for the respondents for some time.

List the matter for further hearing on **29.11.2018.**

(S. D. Dubey)
Technical Member

Ts/js

(Justice Manjula Chellur)
Chairperson